

Increase in retirement age

†2121. SHRI MAHENDRA SINGH MAHRA: Will the PRIME MINISTER be pleased to state:

(a) whether Government has decided to increase the retirement age of Central Government employees from 60 years to 62 years, if not, by when such a decision is expected to be taken;

(b) whether such a decision would not result in reduction of employment opportunities to the educated youth of the country; and

(c) if so, the details of rationale for increasing the retirement age ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) No, Sir.

(b) and (c) Do not arise.

Review of recruitment procedure for IAS

2122. SHRI AVINASH PANDE: Will the PRIME MINISTER be pleased to state:

(a) whether Government is planning to review to recruitment procedures to permit lateral entries based on professional experience from the private sector into the Indian Administrative Services (IAS), if so, details thereof; and

(b) if not, the measures being taken by Government to make up for the shortage of officers and fill up vacant posts in civil services ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) and (b) In order to address the issue of shortage of IAS officers in Regular Recruitment quota, the Government has increased annual intake from 55 in Civil Service Examination (CSE) 1998 to 180 in CSE 2013. Further, the Government has sensitized the States Governments to send complete and updated proposals to Union Public Service Commission for selection of suitable officers for promotion quota of IAS.

Further, no proposal to permit lateral entry into Indian Administrative Service (IAS) is currently under consideration of the Government.

Help to retiring employees

2123. SHRI S. THANGAVELU: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that about 40,000 employees retires from Central Government every year;

†Original notice of the question was received in Hindi.